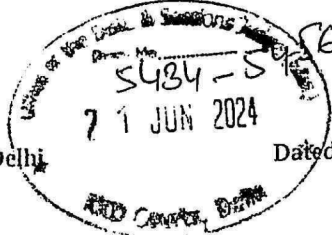


OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : EAST DISTRICT
KARKARDOOMA COURTS : DELHI
ORDER

In view of joint request received from Ms. Kavita Bist, Ld. M.M. East and Ms. Shazadi Halima Sadiya, Ld. M.M. East Karkardooma Courts regarding change of duty as Duty MM for the month of June 2024. Duty Roster bearing no. 432/CMM/EAST/KKD/DELHI, dated 27.05.2024 is partially modified, as under:-

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1	Ms. Shazadi Halima Sadiya, Ld. MM (Mahila Court) R/o Flat No. 92, Azad Apartments Plot No. 111, I P Extension, Patparganj, Delhi-110092 .	24.06.2024	Ms. Kavita Bist, L.d. M.M.(138 NI Act)/East R/o. Flat No. 43B, First Floor, Pocket-B, Mayur Vihar Phase-2, Delhi-110091
2	Ms. Kavita Bist, Ld. M.M.(138 NI Act)/East R/o. Flat No. 43B, First Floor, Pocket-B, Mayur Vihar Phase-2, Delhi-110091	28.06.2024	Ms. Shazadi Halima Sadiya, Ld. MM (Mahila Court) R/o Flat No. 92, Azad Apartments Plot No. 111, I P Extension, Patparganj, Delhi-110092 .

Rest of the conditions in circular no. 432/CMM/EAST/KKD/DELHI, dated 27.05.2024, shall remain unchanged.



(Preeti Agarwala)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi

No. 473 /CMM/EAST/KKD/Delhi

Dated: 20/06/ 2024

Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi at New Delhi.
2. The Principal District & Sessions Judge (HQ.) and West, THC, Delhi.
3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
5. The Principal District & Session Judge North, and North- West, Rohini, New Delhi.
6. The Principal District & Session Judge, South-West, Dwarka, New Delhi.
7. The Principal District & Session Judge South, and South-East, Saket, New Delhi.
8. The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.
9. The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South- West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
10. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
11. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
12. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
13. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/ Web-Site).
14. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
15. Incharge Pool Car, Karkardooma Courts, Delhi.
16. Incharge Cash Branch, Karkardooma Courts, Delhi.
17. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
19. The Commissioner of Police, Delhi and DCP, East, Delhi.(Through Chowki Incharge KKD,Delhi.)
20. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
21. The Secretaries, Bar Association, KKD, Courts, Delhi.
22. Lock Up Incharge, Karkardooma, Delhi.
23. Information Center(E-Sewa Kendra), Karkardooma Courts, Delhi.
24. Video Conference Room, Karkardooma Courts, Delhi.
25. For uploading on layers/Web-Site.
26. Office Order File.

(Preeti Agarwala)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi